

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4203
ANSWERED ON:12.08.2002
HURDLES IN DEVELOPMENTAL PROJECTS
RAMA PILOT

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether several developmental projects are held up/pending for want of clearance due to the hurdles created by certain forest departments; and

(b) if so, the steps taken/proposed to be taken by the Government to remedy the situation?

Answer

MINISTER FOR ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a) There have been cases of delay in processing of the proposals at the level of the State Government. Delay has been generally caused due to submission of incomplete proposals by the user agencies, long channel of submission and processing of the proposals.

(b) The steps taken/contemplated to remedy the situation include simplification of application form, prescribing specific time frame for processing the proposal at every level, authorizing the Nodal Officers to send the proposals related to public utility involving diversion of forest land up to 5 hectare directly to the Central Government and authorizing Regional Offices of the Ministry to decide certain cases involving diversion of forest land up to 5 hectare at their level.